COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 447, 448 & 449 of 2015 in DFR No. 1540 of 2015

Dated: 31st July, 2017

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 29-08-2017.

PPS/Court Master

tpd